

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 232 of 2013 & I.A. No. 310 of 2013

Dated : 13th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M.P. Power Management Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Daleep Kr. Dhyani &
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **22nd May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**